

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.210**  
IB-453(ND)/2022

**IN THE MATTER OF:**

M/s. JPM Industries Ltd.

**Vs.**

Orkus Pvt Ltd.

.... **APPLICANT/PETITIONER**

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 16.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv. Snehpreet Kaur

For the Respondent : Adv. Iswar Mohapatra

**ORDER**

As prayed for by Mr. Iswar Mohapatra, Ld. Counsel appearing for the Respondent, two weeks time is granted for filing reply affidavit. Vakalatnama shall be filed within three days.

List on **15.02.2023.**

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**